

DIVISION BENCH O-137

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/335(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th JANUARY, 2021, 10:30 A.M

Name of the Company	JAI MATADI INCORPORATION PVT. LTD. Vs. DR PAU MULTI SPECIALTY CLINIC PVT. LTD.		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel/AR appeared through video conference:

**Mr. Deepnath Roy Choudhury, Advocate]
Ms. Khushboo Choudhary, Advocate] For the Operational Creditor**

**Mr. Kuldip Mallik, Advocate]
Ms. Labanyasree Sinha, Advocate] For the Corporate Debtor.**

O R D E R

Mr. Deepnath Roy Choudhury, Ld. Counsel along with Ms. Khushboo Choudhary, Ld. Counsel for the Operational Creditor present. Mr. Kuldip Mallik, Ld. Counsel along with Ms. Labanyasree Sinha, Ld. Counsel for the Corporate Debtor present.

List this matter on **10/03/2021** for final hearing and disposal.

Written notes of arguments not exceeding two pages is to be submitted at least two days before the date of hearing. The same shall also be e-mailed to the registry one day prior to the date of hearing.

**Harish Chander Suri
Member (T)**

**Rajasekhar V.K.
Member (J)**

